

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

106. C.P.(IB)-854(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Y Appaji

V/s.

Catasynth Speciality Chemicals Private Limited.

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. Adv. Vidit Divya Kumat for the Petitioner is present and submits that service affidavit was filed on 17.11.2023. However, on perusal of the same, we find that track reports evidencing service are not attached with the affidavit.
2. Ld. Counsel for the petitioner undertakes to file revised service affidavit including track report. At this request, list this matter on **04.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)